COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 180 OF 2017

Dated: 20th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Srivastava

Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 04.10.2018 with advance copy to the other side.

List the matter on **23.10.2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk